

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 1116 of 2019

In the matter of:

Indian Oil Corporation Ltd.

....Appellant

Vs.

Ashish Arjun Kumar Rathi

....Respondent

Present:

Appellant: Mr. Neeraj Malhotra, Sr. Advocate with Mrs. Priya Puri and Mr. Yati Sharma, Advocates for Appellant.

Respondent: Mr. Pawan Bhushan and Mr. Tushar Bhushan, Advocates for Respondent.

ORDER

19.02.2020: At request of the Appellant's side, the matter is adjourned to **25th February, 2020.**

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

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